

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1553

ANSWERED ON:13.12.2013

SHALE GAS PRODUCTION

Tagore Shri Manicka

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a). whether the Oil and Natural Gas Corporation Limited (ONGC) and other Oil Marketing Companies proposes to start commercial production of shale gas in the coming years;
- (b). if so, the details and the present status thereof, State/UT-wise;
- (c). whether the ONGC and Oil India Limited proposes to engage foreign companies for the drilling work relating to shale gas production; and
- (d). if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

a) & (b): The Government has on 14.10.2013 notified policy guidelines for exploration and exploitation of Shale Gas and Oil by National Oil Companies (NOCs) in their onland oil and Gas nomination acreages. As per the policy, the NOCs will undertake a mandatory Minimum Work Program in a fixed timeframe for Shale Gas & Oil exploration and exploitation, so that there is optimum accretion and development of Shale Gas and Oil resources from the area already granted to them. Currently there is no commercial production of shale gas in the country.

(c) & (d): A Multi Organizational Team (MOT) comprising of Geoscientists from DGH, ONGC, OIL and GAIL has been constituted for integration and analysis of Geoscientific data from sedimentary basins for defining prospective areas and subsequently the assessment of shale gas potential.